

of Cooperative Societies (RCS). Govt. of NCT of Delhi have reported that as per the procedure, the list of eligible Cooperative Group Housing Societies is supplied by the RCS. The offer of allotment of land is made by DDA strictly in accordance with the seniority. Till date DDA has offered land to the eligible societies having registration number upto 1430. Further, duly approved list of eligible societies upto registration number 1590 has been made available by the Registrar of Cooperative Societies.

(b) The allotment of land to remaining Societies will also be made based on availability of land and fulfillment of laid down criteria/rules by these societies.

[English]

Gauge Conversion of RUPSA-BANGIRIPOSHI Rail Line

2965. SHRI RANJIB BISWAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have fixed any target date for the completion of the conversion of Rupsa-Bangiriposhi line in Orissa;

(b) if so, the details thereof alongwith the progress as on date; and

(c) the steps taken to enhance allocation for completion of above project expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) No target date for completion of this work has been fixed. Earthwork is in progress from Km. 0 to Km. 75 on this line. This project will be progressed as per its position in the Priority List of Gauge Conversion Projects as approved by the Cabinet, subject to availability of resources.

Point Machine on High Speed Routes

2966. SHRI SHANTI LAL CHAPLOT : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Points Machines presently installed on the high speed routes is compromising safety in operation of high speed trains;

(b) whether any accident report or safety committee report has specified that the cause of mishap was probably attributable to failure in positive locking of stock and switch rails; and

(c) if so, the steps being taken to introduce Points Machines with improved locking features for safety on all high speed corridors?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) No, Sir.

(c) Does not arise.

Passengers Hold up at Mumbai Airport

2967. SHRI ABHAYSINH S. BHONSLE :
SHRI MADHAV RAO PATIL :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government's attention has been drawn to the news-item captioned "Mumbai airports keep you on hold" appearing in the Indian Express dated November 24, 1998;

(b) if so, the details thereof; and

(c) the steps being taken in the matter?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir.

(b) Airports Authority of India have introduced a new technology of Computer Voice Message System in the two telephone exchanges at Mumbai Airport. This system is capable of handling more telephone calls but has a limitation of not being able to accept calls from Public Call Offices (PCO) of Mahanagar Telephone Nigam Limited (MTNL) because PCOs are operated on a different mode.

(c) Airports Authority of India has sanctioned posts to man the two telephone exchanges at Mumbai and these will be filled soon. With the induction of telephone operators, it is expected that the problems faced by the general public would be reduced.

Lease Agreement of DDA Plots

2968. SHRI SHANKER PRASAD JAISAL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether lease agreements of DDA Plots in Motia Khan, Rani Jhansi Marg, New Delhi - 110055, were cancelled during 1981 and 1982;

(b) if so, the details thereof;

(c) whether any applications for permission to sell the plots have lately been received from these lessees, despite cancellation of lease;

(d) if so, the details thereof; and